

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 120 OF 2015 &
IA NO. 193 OF 2015**

Dated: 19th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Hubli Electricity Supply Co. Ltd & Ors.

.... Appellant (s)

Versus

Green Infra Wind Power Generation Ltd. & Anr.

.....Respondent (s)

Counsel for the Appellant(s) : Mr. Mohit Chadha

Counsel for the Respondent(s) : Mr. Anantha Narayana M.G. for R-1

ORDER

Learned counsel for the Appellant states that he will be filing rejoinder within one week. He is permitted to file the same after serving copy on the other side.

List the matter for hearing on **11.03.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk